

C. A. T. Bench, JAIPUR

Date of Order

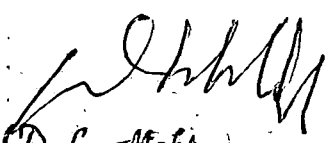
orders ^{RP-3/93}~~RP-3/93~~ RP. 3/93

12.3.93

Mr. Surendra Singh - Power Holder of Mr. M.S. Gupta
counsel for petitioner

Heard the learned Counsel for the petitioner.
None present on behalf of the respondents. We
do not find any force in the Review petition.
The petition is dismissed.


(B.N. Dhoundhyal)
Member (A)


(D.L. Mehta)
Vice-Chairman

Copy sent to the app.
Counsel & resp. 100/04
Wd 2055/2056

Date 29-3-93


17/3/93